

MINUTES OF THE MEETING NO.05 (2020-21) OF EXPORT FACILITATION COMMITTEE (EFC) HELD ON 26.11.2020 at 3:00 PM, Udyog Bhawan, New Delhi

Meeting No. 05(2020-21) of EXIM Facilitation Committee (EFC) has been held under the Chairmanship of Shri Vijay Kumar, Addl. DGFT on 26.11.2020 at 3:00, Udyog Bhawan, New Delhi to consider the applications for export of 'restricted' items.

2. The following members attended the meeting:-

- i. Shri Vinod Kumar, Technical Officer, MoEF&CC (SU Division)
- ii. Shri Yogesh Kumar, JSO, DoAH&D
- iii. Shri Adhir Kumar Malik, Under Secretary, Ministry of Mines
- iv. Representative from Central Silk Board

In attendance:

- i. Shri Rajbir Sharma, Joint DGFT
- ii. Shri Nitish Suri, Dy. DGFT
- iii. Shri Ram Paul Singh, FTDO

3. Altogether 84 applications (including 58 deferred cases) were considered by the EFC, out of which 36 cases were approved (including 26 cases approved on post facto basis and 6 cases were rejected/closed) and remaining 42 cases have been deferred due to want of comments/NOC from the concerned administrative Ministry / Department or information from the applicants is awaited.

4. It was also observed by the EFC that comments for many cases are pending with the Ministry of Petroleum and Natural Gas. No one from the ministry has attended any of the EFC meetings despite repeated invitations. It was decided that a DO letter be sent from Addl DG (VK) to the concerned officials in MoP&NG to ensure representation in the future EFC meetings to provide their comments on the long pending applications.

The decision of the Committee is indicated in the tabulated statement given below:

DEPTT. OF AGRICULTURE COOPERATION AND FARMES WELFARE (DoAC&FW) (Seed Cases)

S. No.	Name of the Firm	File No.	Item Description	Date of receipt of application	Decision of EFC / remark
1.	SP Hortiplex	50724/AM21	Cashew plant cutting & cashew nuts seeds	30.07.2020	Deferred due to want of comments / NOC from DoAC&FW
2.	Seedworks International Pvt Ltd	51070/AM21	Hybrid Rice (Paddy) seeds	21.08.2020	Deferred due to want of comments / NOC from DoAC&FW
3.	Savannah Seeds Private Limited	51091/AM21	Hybrid Rice (Paddy) seeds	01.09.2020	Based upon the clarification received from the firm vide email dated 22.10.2020 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis.
4.	Shree Ganpati Traders	51156/AM21	Non Basmati Rice Paddy Other than seed quality	10.09.2020	Based on the comments received from D/o AC&FW vide their O.M No.1-79/2016-s.d.iv (Pt.VII dated 05.11.2020 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
5.	Laxmi Rice Mill	51157/AM21	Non Basmati Rice Paddy Other than seed quality	10.09.2020	Based on the comments received from D/o AC&FW vide their O.M No.1-79/2016-s.d.iv (Pt.VII dated 05.11.2020 export license was issued

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					to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
6.	Badri Narayan Shah/ M/s. Maa Jagdamba Traders	51162/AM21	Non Basmati Rice Paddy Other than seed quality	11.09.2020	Based on the comments received from D/o AC&FW vide their O.M No.1-79/2016-s.d.iv (Pt.VII dated 05.11.2020 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
7.	RK BK Trading Company	51166/AM21	Non Basmati Rice Paddy Other than seed quality	17.09.2020	Based on the comments received from D/o AC&FW vide their O.M No.1-79/2016-s.d.iv (Pt.VII dated 05.11.2020 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
8.	Bayer Bio science Pvt Ltd	51170/AM21	Hybrid Rice (Paddy) seeds	19.09.2020	Approved on the basis of Comments / NOC received from D/o AC&FW vide O.M No. 1-138/2020-SD.IV(258 th EXIM-Export-19) dated 20.11.2020 for export of 61500 Kgs Paddy seeds to Central Africa Cote d' Ivoire by Bayer Bio science Pvt Ltd
9.	Shiv Shakti Enterprises	51175/AM21	Non Basmati Rice Paddy Other than seed quality	23.09.2020	Based on the comments received from D/o AC&FW vide their O.M No.1-79/2016-s.d.iv(Pt.VII)dated 04.11.2020 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
10.	Nav Durga Mini Rice Mill	51179/AM21	Non Basmati Rice Paddy Other than seed quality	24.09.2020	Based on the comments received from D/o AC&FW vide their O.M No.1-79/2016-s.d.iv (Pt.VII dated 05.11.2020 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
11.	Ganpati Enterprises/Sanni Kumar	51181/AM21	Non Basmati Rice Paddy Other than seed quality	29.09.2020	Based on the comments received from D/o AC&FW vide their O.M No.1-79/2016-s.d.iv (Pt.VII dated 05.11.2020 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis

12.	MaaVindhyavasini Food Grain Agency/ Ram GopalTiwari	51182/AM21	Non Basmati Rice Paddy Other than seed quality	29.09.2020	Based on the comments received from D/o AC&FW vide their O.M No.1-79/2016-s.d.iv (Pt.VII dated 05.11.2020 export license was issued tothe firm with the approval ofChairman EFC EFC has approved the case on Post facto basis
13.	Ritesh Kumar Vishwakarma	51191/AM21	Non Basmati Rice Paddy Other than seed quality	02.10.2020	Based on the comments received from D/o AC&FW vide their O.M No.1-79/2016-s.d.iv(Pt.VII)dated 04.11.2020 export license was issued tothe firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
14.	Ma Laxmi Traders	51192/AM21	Non Basmati Rice Paddy Other than seed quality	03.10.2020	Based on the comments received from D/o AC&FW vide their O.M No.1-79/2016-s.d.iv(Pt.VII)dated 04.11.2020 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
15.	Abdul Wadud Sarkar	51203/AM21	Onion Seeds	08.10.2020	Rejected as the item has been made prohibited vide Notification No. 43 dated 29.10.2020
16.	Arvind kumar	51204/AM21	Non Basmati Rice Paddy Other than seed quality	08.10.2020	Based on the comments received from D/o AC&FW vide their O.M No.1-79/2016-s.d.iv(Pt.VII)dated 04.11.2020 export license was issued tothe firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
17.	Madhu Sudan Roy	51208/AM21	Non Basmati Rice Paddy Other than seed quality	11.10.2020	Based on the comments received from D/o AC&FW vide their O.M No.1-79/2016-s.d.iv (Pt.VII dated 05.11.2020 export license was issued tothe firm with the approval ofChairman EFC EFC has approved the case on Post facto basis
18.	Hans Corporation	51209/AM21	Non Basmati Rice Paddy Other than seed quality	13.10.2020	Based on the comments received from D/o AC&FW vide their O.M No.1-79/2016-s.d.iv (Pt.VII dated 05.11.2020 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis

19.	Hari Shankar Prasad	51210/AM21	Non Basmati Rice Paddy Other than seed quality	15.10.2020	Based on the comments received from D/o AC&FW vide their O.M No.1-79/2016-s.d.iv (Pt.VII dated 05.11.2020 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
20.	Abhishek Traders	51212/AM21	Non Basmati Rice Paddy Other than seed quality	19.10.2020	Based on the comments received from D/o AC&FW vide their O.M No.1-79/2016-s.d.iv(Pt.VII)dated 04.11.2020 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on Post facto basis
21.	Rajendra Prasad	51231/AM21	Non Basmati Rice Paddy Other than seed quality	23.10.2020	Approved on the basis of Comments / NOC received from D/o AC&FW vide O.M No 1-79/2016-SD.IV (Pt.-VII) dated 04.11.2020 for export of 10000 MT Non Basmati Rice Paddy Other than seed quality to Nepal by Rajendra Prasad.
22.	Amit Kr. Gupta	51234/AM21	Non Basmati Rice Paddy Other than seed quality	23.10.2020	Approved on the basis of Comments / NOC received from D/o AC&FW vide O.M No. 1-79/2016-SD.IV(Pt.-VII) dated 04.11.2020 for export of 5000 MT Non Basmati Rice Paddy Other than seed quality to Nepal by Amit Kr. Gupta
23.	Gopal Das Pawan Kumar	51235/AM21	Non Basmati Rice Paddy Other than seed quality	25.10.2020	Approved on the basis of Comments / NOC received from D/o AC&FW vide O.M No. 1-79/2016-SD.IV(Pt.-VII) dated 04.11.2020 for export of 20000 MT Non Basmati Rice Paddy Other than seed quality to Nepal by Gopal Das Pawan Kumar
24.	Maa Vaishno Enterprises	51237/AM21	Non Basmati Rice Paddy Other than seed quality	28.10.2020	Approved on the basis of Comments / NOC received from D/o AC&FW vide O.M No. 1-79/2016-SD.IV(Pt.-VII) dated 04.11.2020 for export of 8000 MT Non Basmati Rice Paddy Other than seed quality to Nepal by Maa Vaishno Enterprises
25.	Jagdish Trading	51238/AM21	Non Basmati Rice Paddy Other than seed quality	28.10.2020	Approved on the basis of Comments / NOC received from D/o AC&FW vide O.M No. 1-79/2016-SD.IV(Pt.-VII) dated 04.11.2020 for export of 10000 MT Non Basmati Rice Paddy Other than seed quality to Nepal by Jagdish Trading

26.	Bayer Bioscience Pvt Ltd	51243/AM21	Hybrid Rice (Paddy) seeds	04.11.2020	Deferred due to want of comments / NOC from DoAC&FW
27.	Bayer Bioscience Pvt Ltd	51244/AM21	Hybrid Rice (Paddy) seeds	04.11.2020	Deferred due to want of comments / NOC from DoAC&FW
28.	Kallan Shah & Company	51262/AM21	Non Basmati Rice Paddy Other than seed quality	12.11.2020	Deferred due to want of comments / NOC from DoAC&FW
29.	Nitish Trading	51263/AM21	Non Basmati Rice Paddy Other than seed quality	13.11.2020	Deferred due to want of comments / NOC from DoAC&FW
30.	Lankesh Tiwari	51266/AM21	Non Basmati Rice Paddy Other than seed quality	17.11.2020	Deferred due to want of comments / NOC from DoAC&FW
31.	Chaudhary Trading Co.	51269/AM21	Non Basmati Rice Paddy Other than seed quality	18.11.2020	Deferred due to want of comments / NOC from DoAC&FW
32.	Tridev Foods	51270/AM21	Non Basmati Rice Paddy Other than seed quality	19.11.2020	Deferred due to want of comments / NOC from DoAC&FW



33.	Agrihari Trading Co.	51271/AM21	Non Basmati Rice Paddy Other than seed quality	19.11.2020	Deferred due to want of comments / NOC from DoAC&FW
34.	Aastha Traders	51272/AM21	Non Basmati Rice Paddy Other than seed quality	19.11.2020	Deferred due to want of comments / NOC from DoAC&FW
35.	Ganesh Trading Company	51273/AM21	Non Basmati Rice Paddy Other than seed quality	19.11.2020	Deferred due to want of comments / NOC from DoAC&FW
36.	Sahu Trading	51274/AM21	Non Basmati Rice Paddy Other than seed quality	19.11.2020	Deferred due to want of comments / NOC from DoAC&FW

Department of Animal Husbandry and Dairying

37.	Sagwadi Education & Goushala Public Charitable Trust	50227/AM20	Bovine Embryos	10.01.2020	Deferred due to want of comments / NOC from DoAH&D
38.	Narwal Dairy Farm	50261/AM21	Live animal Murrah Milking Buffaloes with calf Live animal Murrah Buffalo Bull	24.02.2020	Rejected/Closed by the EFC as per the comments received DoAH&D vide O.M No. 110102(1)/3/2017-Trade dated 27.10.2020
39.	Papai Enterprises	50518/AM21	Wheat Bran	18.06.2020	Deferred due to want of comments / NOC from DoAH&D
40.	Asadul Pretty Traders	51066/AM21	WHITE BULLS = 6PCS . RED SINDHI BULLS =4 PCS	19.08.2020	Rejected/Closed by the EFC as it was informed that the firm is not responsive to the emails issued by DoAH&D.
41.	Shanta Enterprises Pvt Ltd	51196/AM21	Wheat Bran	06.10.2020	Based on the comments received from DoAH&D vide their O.M No. No 110102(1)/3/2017/ Trade dated 27.10.2020 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
42.	Paritosh Biswas	51197/AM21	Wheat Bran	06.10.2020	Based on the comments received from DoAH&D vide their O.M No. 110102(1)/3/2017/ Trade dated 27.10.2020 export license was issued to the firm with the approval



					of Chairman EFC
					EFC has approved the case on Post facto basis
43.	Kaira District Co-operative milk producers Union	51207/AM21	Frozen Bovine Semens – Sahiwal Packed in frozen form	10.10.2020	Deferred due to want of comments / NOC from DoAH&D
Ministry of Environment Forest and Climate Change					
SU Division					
44.	Rural Artisans Craft Center	50225/AM20	Red sanderswood- Handicraft items -pattaland	24.12.2019	Based on the comments received from MoEF&CC (SU Division) vide their O.M No. 5/7/2019-SU dated 11.11.2020 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
45.	Pisces Corporation	50243/AM20	Red sanderswood- Logs – Confiscated (U.P)	04.02.2020	The case is dropped since the matter is a policy issue and has been separately taken up with the Government of UP.
46.	Raati Rajan Impex	50526/AM21	Redsanders wood in VAP form- Pattaland	25.06.2020	Based on the comments received from MoEF&CC (SU Division) vide their O.M No. 5/9/2019-SU dated 06.11.2020 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
47.	MK International Relaty Private Limited	50714/AM21	Redsanders wood in Log form- Pattaland	26.07.2020	Based on the comments received from MoEF&CC (SU Division) vide their O.M No. 5/9/2019-SU dated 06.11.2020 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
48.	Pisces Corporation	50734/AM21	Red sanderswood- Logs – Confiscated (U.P)	01.08.2020	The case is dropped since the matter is a policy issue and has been separately taken up with the Government of UP.
49.	Pisces Corporation	50735/AM21	Red sanderswood-Chips powder-confiscated	01.08.2020	Deferred due to want of comments / NOC from MoEF&CC (SU Division)
50.	Pisces Corporation	50736/AM21	Red sanderswood-VAP-confiscated	01.08.2020	Deferred due to want of comments / NOC from MoEF&CC (SU Division)
51.	Raati Rajan Impex	51180/AM21	Redsanders wood in VAP form- Pattaland	27.09.2020	Deferred due to want of comments / NOC from MoEF&CC (SU Division)
52.	Himalayan International	51246/AM21	Redsanders wood in log form-Confiscated	05.11.2020	Deferred due to want of comments / NOC from MoEF&CC (SU Division)
53.	Rocky Red Sandal Wood Musical Instruments Exports	51264/AM21	Redsanders wood in log form-Confiscated	13.11.2020	Deferred due to want of comments / NOC from MoEF&CC (SU Division)
54.	Raati Rajan Impex	51265/AM21	RED SANDERS WOOD IN VAP FORM OF FURNITURE SIZES	16.11.2020	Deferred due to want of comments / NOC from MoEF&CC (SU Division)
Ozone Cell					
55.	Gujarat Fluoro Chemical Limited	51059/AM21	MonochloroDifluoro Methane (Refrigerant R-22 OR HCFC-22) (For Non	14.08.2020	Deferred due to want of comments / NOC from MoEF&CC (Ozone Cell)

			Feedstock uses)		
56.	SRF Limited	51205/AM21	Monochloro Di-Fluoro Methane	09.10.2020	Based on the comments received from MoEF&CC (Ozone Cell) vide their O.M No. 11/4/2020-OC dated 09.11.2020 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
57.	Navin Fluorine International Limited	51213/AM21	Monochloro Di-Fluoro Methane	17.10.2020	Based on the comments received from MoEF&CC (Ozone Cell) vide their O.M No. 11/4/2020-OC dated 02.11.2020 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
58.	Gujarat Fluoro Chemical Limited	51228/AM21	MonochloroDifluoro Methane (Refrigerant R-22 OR HCFC-22) (For Non Feedstock uses	22.10.2020	Approved on the basis of Comments / NOC received from M/o EF&CC(Ozone Cell) vide O.M No.11/4/2020-OC dated 02.11.2020 for export of 2000 MT Monochloro Difluoro Methane to customers in countries signatory of Montreal Protocol on substances that deplete the ozone layer by Gujarat Fluoro Chemical Limited
59.	SRF Limited	51232/AM21	MONOCHLORO DI-FLUORO METHANE (REFRIGERANT R-22 OR HCFC- 22) NON-FEED STOCK	23.10.2020	Deferred due to want of comments / NOC from MoEF&CC (Ozone Cell)
60.	Navin Fluorine International Limited	51275/AM21	REFRIGERANT R-22 / HCFC-22 / MAFRON 22	23.11.2020	Deferred due to want of comments / NOC from MoEF&CC (Ozone Cell)
Wildlife Division					
61.	Serum Institute of India Pvt Ltd	51064/AM21	Vero Cell Line CCL-81 Vero Cell Line CCL	17.08.2020	Based on the comments received from MoEF&CC (WL Div) vide their O.M No.3-82/2018/WL/Part-1 dated 05.11.2020 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
Ministry of Textiles					
62.	National Silkworm Seed Organization	50285/AM21	Mulberry silk worm eggs bivoltine hybrid	17.03.2020	Deferred due to want of comments/NOC from M/o Textiles.
Ministry of Petroleum & Natural Gas					
63.	Spice Jet	50725/AM20	Bio-Jet Fuel (Bio-Diesel)	14.03.2020	Deferred due to want of comments/NOC from MoPNG
64.	Godavari Biorefineries Limited	50881/AM20	99.5% MIN Ethanol	18.03.2020	Deferred due to want of comments/NOC from MoPNG
65.	Godavari Biorefineries Limited	50911/AM20	Ethanol- HDPE 200LIT	19.03.2020	Deferred due to want of comments/NOC from MoPNG
66.	NagindasHiralalBhayani	50992/AM20	Ethanol 99.50% / Ethyl Alcohol	20.03.2020	Deferred as clarification sought from MoPNGwrt to application is awaited

67.	Radico NV Distilleries Maharashtra Ltd	50711/AM21	DENATURATED ENA (ETHYL ALCOHOL)	25.07.2020	Deferred due to want of comments /NOC from MoPNG
68.	Adorn Infra Energy Pvt Ltd	51077/AM21	DENATURED ETHANOL IT IS USED IN VARIOUS INDUSTRIES	26.08.2020	Deferred due to want of comments /NOC from MoPNG
69.	AL Sucrose Corporation	51088/AM21	DENATURED ETHYL ALCOHOL	28.08.2020	Deferred due to want of comments /NOC from MoPNG
70.	Prakash Chemical International Pvt Ltd	51261/AM21	DENATURED ETHYL ALCOHOL	11.11.2020	Deferred due to want of comments /NOC from MoPNG
Ministry of Mines					
71.	Kings Metals & Alloys Madras Limited	50193/AM20	River sand	26.11.2019	Deferred due to want of comments /NOC from Ministry of Mines. A D.O letter to Ministry of Mines was issued on 01.10.2020 for expediting their comments in the case.
72.	Mata AmritanandaMayi Math	50211/AM20	Natural sand for research work	12.12.2019	Deferred due to want of comments /NOC from Ministry of Mines. A D.O letter to Ministry of Mines was issued on 01.10.2020 for expediting their comments in the case
73.	Real Minerals India Pvt Ltd	50643/AM20	Raw Silica Sand	09.07.2020	Deferred due to want of comments /NOC from Ministry of Mines. A D.O letter to Ministry of Mines was issued on 01.10.2020 for expediting their comments in the case
74.	Ishita Enterprise	50658/AM20	PYROPHYLLITE BOLDER (LOOSE)	20.07.2020	Deferred due to want of comments /NOC from Ministry of Mines. A D.O letter to Ministry of Mines was issued on 01.10.2020 for expediting their comments in the case
75.	Asahi Modi Materials Pvt Ltd	50832/AM20	SILICA SAND	07.08.2020	Deferred due to want of comments /NOC from Ministry of Mines
76.	JVC India	50174/AM21	Playground Sand	08.05.2020	Deferred due to want of comments /NOC from Ministry of Mines
77.	Hocage Home Decor Pvt Ltd	51260/AM21	Silica Sand	09.11.2020	Deferred due to want of comments /NOC from Ministry of Mines
DPIIT/ MoHFW					
78.	Tarsons Products Private Limited	50524/AM21	CRYOGENIC VIAL CENTRIFUGE TUBE 15ML	23.06.2020	Based on the comments received from DHR, MoHFW vide their O.M No. R.15015/01/2020HR(part-1) dated 06.11.2020 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
79.	RAS Lifesciences Pvt Ltd	50644/AM21	DNA Polymerase	13.07.2020	Approved on the basis of Comments / NOC received from DHR vide letter No. R.15015/01/2020HR(part-1) dated 20.11.2020 for export of DNA Polymerase by RAS Lifesciences Pvt Ltd
80.	CML Biotech Pvt Ltd	51067/AM21	FLOCCULATED NYLON NASAL SWAB IN PP TUBE	21.08.2020	Approved on the basis of Comments / NOC received from DHR vide letter No. R.15015/01/2020HR(part-1) dated 20.11.2020 for export of swabs by CML Biotech Pvt Ltd

81.	Tarsons Products Private Limited	51123/AM21	CRYOGENIC VIAL & CENTRIFUGE TUBE 15ML	08.09.2020	Based on the comments received from DHR, MoHFW vide their O.M No. R.15015/01/2020HR(part-1) dated 06.11.2020 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
82.	Kriya Medical Technologies PvtLtd	51212/AM21	Swabs Sterile synthetic fibre swabs (Nylon, Polyamide)	15.10.2020	Approved on the basis of Comments / NOC received from DHR vide letter No. R.15015/01/2020HR(part-1) dated 20.11.2020 for export of swabs by Kriya Medical Technologies PvtLtd
Miscellaneous Applications					
83.	Polylab Industries Pvt Ltd	51267/AM21	UNGOGGLE-P Google,Safety,Poly,Clear	17.11.2020	Deferred as EFC decided to take this case on file
84.	Liberty Med supplies Pvt Ltd	51268/AM21	Nitrile Gloves	18.11.2020	Rejected as quota allotted for the month of October'20 & November'20 have exhausted.

Note :

(i) **Deferred cases** :Cases shown as **deferred** imply that approval is pending for want of comments/NOC from the concerned Technical Agencies or requirement of additional information/clarification from the applicant firm.

(ii) **Approved cases**: Written permissions for **cases approved by EFC** is issued by DGFT(Hqrs.) to the firm(s) with a copy to Regional Authority (RA) concerned, for issue of export license. The applicant are required to submit their application in e-Com system with Regional Authority concerned alongwith permission letter of DGFT(Hqrs), if not applied earlier, for obtaining export license. No fresh fee is required to be paid. Please note, as per Appendix 2K of FTP-2015-20, the fee for obtaining export license is Rs. 1000/- only (per application) irrespective of item / quantity / FOB value etc.

(iii) **Approved post-facto** :Cases shown as **Approved post-facto** implies that approval against those cases have already been issued by DGFT (Hqrs), with the approval of Chairman, EFC in terms of Para 2.51(c) of HBP (Handbook of Procedure 2015-20). In order to facilitate export, Para 2.51 gives power to Chairman, EFC to issue authorization in those cases, which have been discussed by EFC at least once in previous meeting and got deferred, and where NOCs / recommendations have been received subsequently from the concerned agency(ies) with no divergence in views. However, such cases, shall be brought before EFC in its subsequent meeting for approval on ex-post facto basis.

(iv) **Dropped**.Cases shown as **Dropped** implies that the firm is not responsive to the queries of DGFT or to the concerned Administrative Ministry / Deptt. and has not furnished documents/information/ clarification as called for despite reminders. Such cases are dropped from active agenda of EFC. However, the case can be opened once the documents are received from the firm with fresh date of application.

(v) **Rejected**. Cases which are shown as **Rejected** implies that the EFC, after consultation with the Administrative Ministry / Deptt., decided not to grant authorisation due to reasons such as, proposal not supported by the concerned technical agency. No further communication will be issued by DGFT(Hqrs) in such cases. However, the firm can request for review of the decision of the Committee before DGFT.

(vi) **Closed**. Cases which are shown as **Closed** implies that the EFC, after consultation with the Administrative Ministry / Deptt. has decided to close the case due to the reason that the proposed item to be exported is 'Free' as per the present ITC (HS) Export Policy, 2018 and does not require licence from DGFT.
